

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF KARAN PROCESSORS
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KARAN PROCESSORS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	14.06.2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U18101HR2010PTC040683
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 145, DLF Industrial Estate No. 1, Faridabad, Haryana – 121003 India
6.	Date of closure of Insolvency Resolution Process	19.07.2020
7.	Liquidation commencement date of corporate debtor	26.11.2020
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. AMARNATH IBBI/IPA-001/IP-P01639/2019-20/12530
9.	Address and e-mail of the liquidator, as registered with the Board	Chamber No. F-627, Lawyers Chamber, Karkardooma Court, Delhi – 110032 Email : insolvencyprofessional2019@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	12, Ground Floor, Trishul Tower, Opposite Pacific Mall, Kaushambi, Ghaziabad, U.P. 201010 Email : insolvencyprofessional2019@gmail.com
11.	Last date for submission of claims	26.12.2020

Notice is hereby given that the National Company Law Tribunal (Chandigarh Bench, Chandigarh) has ordered the commencement of liquidation of the **Karan Processors Private Limited** on **26.11.2020**.

The stakeholders of **Karan Processors Private Limited** are hereby called upon to submit their claims with proof on or before 26.12.2020, to the liquidator at the address mentioned against item No.10. The Form for filing Claims can be downloaded from IBBI Website : www.ibbi.gov.in.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 28.11.2020
Place: Delhi



Name and signature of Liquidator AMARNATH
Regn. No. IBBI/IPA-001/IP-P01639/2019-20/12530